

Public Distribution System (PDS), and to re-organize PDS based on the zonal diversities of the country.

Presently, there are around 5.3 lakh Fair Price Shops across the country which are distributing subsidised foodgrains to the beneficiaries as per NFSA norms.

Funds allocated and spent for various schemes

3095. SHRI Y. S. CHOWDARY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of funds allocated for various schemes of the Ministry during the last three years, State-wise;
- (b) the details of funds released under various schemes during the last three years, State-wise including the State of Andhra Pradesh;
- (c) the details of spent/unspent funds under various schemes in the last three years, State-wise; and
- (d) whether the funds released under various schemes are sufficient to achieve the desired objectives?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (d) The primary mandate of this Department is to ensure food security for the country through timely and efficient procurement and distribution of food grains and the implementation of the National Food Security Act, 2013. The objective of food security is addressed through the various schemes of Department. Most of the schemes/programmes have a pan India focus and State/Union Territory(UT) wise allocations are not made under these schemes. Details of funds allocated, released and spent/unspent funds for various schemes of this Department during the last three years are given in the Statement-I (*See below*).

Details of schemes where State/UT-wise funds were released, including for State Government of Andhra Pradesh during the last three years are as under:

- (i) Scheme of Central assistance to States/UTs for meeting expenditure incurred towards intra-State movement and handling of foodgrains and FPS dealer's margin under NFSA is given in the Statement-II (*See below*).
- (ii) Scheme "Storage and Godowns" is given in the Statement-III (*See below*).
- (iii) Sugar subsidy is given in the Statement-IV (*See below*).

Statement-I

Details of funds allocated and spent/unspent for various schemes of the Department during 2016-17 to 2018-19

(₹ in crores)

Sl. No.	Name of the Scheme/Project	Allocation of Funds			Fund released			Unspent funds		
		2016-17	2017-18	2018-19	2016-17	2017-18	2018-19	2016-17	2017-18	2018-19
1	2	4	8	12	5	9	13	6	10	14
1.	Food Subsidy to FCI	100000.00	101981.69	140098.00	78334.61	61981.69	70098.00	21665.39	40000.00	70000.00
2.	Food Subsidy to DCP States	30672.96	38000.00	31000.00	27338.35	38000.00	31029.49	3334.61	0.00	-29.49
3.	Sugar subsidy payable under PDS)	4500.00	300.00	200.00	4500.00	300.00	199.51	0.00	0.00	0.49
4.	Central assistance to State/UTs for meeting expenditure on intra-state movement, handling of foodgrains and FPS dealers margin under NFSA (Grants)	2500.00	4500.00	3883.94	2500.00	4499.82	3883.94	0.00	0.18	0.00
5.	Scheme for Assistance to Sugar Mills for 2017-18 season (New Scheme)	0.00	0.00	400.00	0.00	0.00	376.43	0.00	0.00	23.57
6.	Scheme for Creation and Maintenance of Buffer Stock of Sugar (New Scheme)	0.00	0.00	450.00	0.00	0.00	200.23	0.00	0.00	249.77

Written Answers to

[19 July, 2019]

Unstarred Questions

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1	2	4	8	12	5	9	13	6	10	14
7.	Storage & Godowns-Construction of Godowns by State Governments in North Eastern Region	2.00	29.32	25.00	16.25	29.32	23.30	0.00	0.00	1.70
8.	Strengthening of PDS Operation #	80.00	29.57	31.00	56.89	20.85	18.66	23.11	8.72	12.34
9.	Integrated Management - Public Distribution System (IM-PDS)	0.00	0.00	25.00	0.00	0.00	25.00	0.00	0.00	0.00
10.	Storage & Godowns-Construction of godowns by FCI in North Eastern Region	50.00	23.50	63.00	35.75	23.50	63.00	14.25	0.00	0.00
11.	Transfer to Sugar Development Fund	1122.00	917.52	0.00	1122.00	917.52	0.00	0.00	0.00	0.00
12.	Financial Assistance to Sugar Undertakings/Other Expenditure of SDF (Administration of Sugar Development Fund)	40.72	23.00	25.00	40.01	22.61	24.62	0.71	0.39	0.38
13.	Subsidy for Maintenance of Buffer Stock of Sugar	0.00	0.00	0.00	3.18	0.00	0.00	0.00	0.00	0.00
14.	Scheme for Extending Financial Assistance to Sugar Undertaking, 2014	642.24	385.00	160.00	616.52	376.18	133.74	25.72	8.82	26.26
15.	Incentive on Marketing and	41.40	0.00	0.00	41.40	0.00	0.00	0.00	0.00	0.00

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

	Promotion Services for Raw Sugar Production										Written Answers to
16.	Interest subvention on scheme for extending soft loan to sugar mills, 2015	198.64	11.42	0.00	224.36	11.42	0.00	0.00	0.00	0.00	
17.	Production Subsidy to Sugar Mills to offset cost of cane and facilitate timely payment of cane price dues to farmers	600.00	23.10	0.00	521.71	22.72	0.00	78.29	0.38	0.00	
18.	Transfer to Sugar Development Fund	550.00	0.00	0.00	550.00	0.00	0.00	0.00	0.00	0.00	[19 July, 2019]
	Loans for consumer Industries										
19.	i) Loans for Modernization/ Rehabilitation of Sugar Mills.	160.15	113.00	72.00	160.15	113.00	50.13	0.00	0.00	21.87	
20.	ii) Loans to Sugar Mills for Cane Development	11.30	12.00	3.00	0.00	12.00	2.95	11.30	0.00	0.05	
21.	iii) Loans to Sugar Factories for Bagasse based co-generation Power Projects.	230.00	250.00	150.00	230.00	263.00	150.00	0.00	0.00	0.00	Unstarred Questions
22.	iv) Loans for production of anhydrous alcohol or ethanol from alcohol	90.50	100.00	60.00	83.09	87.00	81.87	7.41	13.00	0.00	363

Statement-II

State/UT-wise details of funds released, including State Government of Andhra Pradesh during the last three years under the Scheme of Central assistance to States/UTs for meeting expenditure incurred towards intra-State movement & handling of foodgrains and FPS dealer's margin under NFSA

Sl. No.	States/UTs	Fund Released (₹ in crore)		
		2016-17	2017-18	2018-19
1	2	3	4	5
1.	Andhra Pradesh	0.00	213.51	132.02
2.	Arunachal Pradesh	0.00	17.70	10.13
3.	Assam	174.20	397.38	286.47
4.	Bihar	501.39	618.30	356.47
5.	Chhattisgarh	0.00	174.72	140.65
6.	Delhi	0.00	0.00	0.00
7.	Goa	0.00	2.39	4.04
8.	Gujarat	34.98	219.12	171.82
9.	Haryana	122.81	0.00	51.13
10.	Himachal Pradesh	0.00	38.35	98.03
11.	Jammu and Kashmir	0.00	53.76	123.31
12.	Jharkhand	0.00	125.84	0.00
13.	Karnataka	328.41	285.19	176.10
14.	Kerala	0.00	0.00	134.57
15.	Madhya Pradesh	380.97	198.41	167.95
16.	Maharashtra	593.00	425.88	356.92
17.	Manipur	0.00	25.43	45.05

1	2	3	4	5
18.	Meghalaya	0.00	0.98	0.00
19.	Mizoram	0.00	0.00	0.00
20.	Nagaland	0.00	11.54	16.69
21.	Odisha	0.00	147.60	219.24
22.	Punjab	0.00	67.01	63.60
23.	Rajasthan	333.33	10.05	339.87
24.	Sikkim	2.30	2.80	8.41
25.	Tamil Nadu	0.00	191.00	163.32
26.	Telangana	0.00	129.13	153.09
27.	Tripura	28.62	29.18	37.00
28.	Uttar Pradesh	0.00	662.98	457.14
29.	Uttarakhand	0.00	109.75	0.00
30.	West Bengal	0.00	341.53	170.94
31.	Andaman and Nicobar Islands	0.00	0.16	0.00
32.	Chandigarh	0.00	0.00	0.00
33.	Dadra and Nagar Haveli	0.00	0.00	0.00
34.	Daman and Diu	0.00	0.36	0.00
35.	Lakshadweep	0.00	0.00	0.00
36.	Puducherry	0.00	0.00	0.00
TOTAL RELEASE		2500.00	4500.00	3883.94

Note: No annual allocations are made for the States/UTs. The scheme provides central assistance to the States/UTs on expenditure incurred towards Intra-State Transportation, handling and Fair Price Dealers margin on the basis of approved norms.

Statement-III

*State-wise funds released to State Governments under Scheme
"Storage & Godowns"*

(in ₹ Cr.)

Sl. No.	Name of the State	2016-17		2017-18		2018-19	
		Allocation of fund	Actual Fund Released	Allocation of fund	Actual Fund Released	Allocation of fund	Actual Fund Released
1.	Assam	2.00	-	29.32	09.57	23.30	-
2.	Arunachal Pradesh		10.36		08.04		-
3.	Mizoram		01.64		-		14.42
4.	Nagaland		04.25				04.00
5.	Sikkim		-		11.71		-
6.	Tripura		-		-		04.88
	TOTAL	2.00	16.25	29.32	29.32	23.30	23.30

Statement-IV

*Details of sugar subsidy released to States/UTs during last three years and
current year including State of Andhra Pradesh*

(₹ in Crore)

Sl. No.	State Name	2016-17	2017-18	2018-19
1.	Andaman and Nicobar Islands	8.64	6.44	0.00
2.	Andhra Pradesh	126.32	50.02	20.34
3.	Arunachal Pradesh	0.00	0.00	0.00
4.	Assam	0.00	0.00	0.00
5.	Bihar	0.00	0.00	0.00
6.	Chandigarh	0.17	0.00	0.00
7.	Chhattisgarh	103.89	13.13	19.55

Sl. No.	State Name	2016-17	2017-18	2018-19
8.	Daman and Diu	0.00	0.00	0.00
9.	Delhi	17.79	35.19	0.00
10.	Dadra and Nagar Haveli	0.00	0.00	0.00
11.	Goa	0.00	3.78	0.00
12.	Gujarat	138.69	13.77	13.08
13.	Haryana	45.99	1.81	2.09
14.	Himachal Pradesh	138.10	2.50	3.28
15.	Jammu and Kashmir	102.31	16.82	0.00
16.	Jharkhand	115.57	1.62	9.86
17.	Karnataka	180.53	4.79	0.00
18.	Kerala	97.75	2.28	0.00
19.	Lakshadweep	2.37	0.83	0.00
20.	Madhya Pradesh	245.42	4.07	0.00
21.	Maharashtra	321.72	24.81	50.20
22.	Manipur	39.52	0.98	0.00
23.	Meghalaya	19.83	18.91	0.00
24.	Mizoram	0.00	0.00	0.00
25.	Nagaland	26.41	1.27	0.26
26.	Odisha	0.00	0.00	0.00
27.	Puducherry	1.19	0.00	0.00
28.	Punjab	0.00	0.00	0.00
29.	Rajasthan	209.09	16.15	0.00
30.	Sikkim	8.53	0.20	0.18
31.	Tamil Nadu	385.43	29.20	51.66
32.	Tripura	59.32	1.47	0.00

Sl. No.	State Name	2016-17	2017-18	2018-19
33.	Uttar Pradesh	721.31	3.23	0.00
34.	Uttarakhand	135.38	3.33	0.00
35.	West Bengal	134.28	16.84	27.17
36.	Telangana	109.00	26.58	2.33
	FCI (Under Old Scheme)	1005.44	0.00	0.00
TOTAL		4500.00	300.00	200.00

Procurement of farm produces at MSP by private players

3096. SHRI V. VIJAYASAI REDDY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that the Ministry has approved a new scheme for procuring farm produces at MSP by private players;

(b) if so, the reasons for permitting private players and how it helps in smooth distribution through PDS; and

(c) the amount that has been earmarked for the year 2018-19 for the new procurement mechanism?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) To give special focus to increase the spread of MSP operation in eastern states, private players for procurement of paddy/rice were engaged in Jharkhand, West Bengal and Uttar Pradesh during KMS 2015-16 to KMS 2017-18.

Further, in order to ensure remunerative prices to farmers for their produce, Private Procurement and Stockist Scheme (PPSS) under Pradhan Mantri Annadata Aay SanraksHan Abhiyan' (PM-AASHA) has been launched in October, 2018. The objective of PPSS is to assess the workability of private agencies in the procurement operation at MSP. The Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), Ministry of Agriculture & Farmers Welfare is implementing the PPSS scheme for procurement of oilseeds.